

way of students who have got scholarship from America for proceeding abroad;

(b) whether it is a fact that these students had to leave India before 10th August, 1962 and their passages had also been reserved;

(c) whether it is a fact that these students did not require any foreign exchange; and

(d) when did the said students apply for the "P" Certificate and when were their cases decided and if no decision has been taken, what are the reasons therefor?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI) : (a) Government are not aware of any instances which would lead to the conclusion that the Reserve Bank is putting obstruction in the way of students who have got scholarship from America for proceeding abroad.

(b) to (d) In the absence of particulars of cases it is not possible to give any information.

SCHEME TO ERADICATE THE PRACTICE OF CARRYING NIGHT-SOIL AS HEAD LOAD IN TRIPURA

516. SHRI T. M. DASGUPTA: Will the Minister of HOME AFFAIRS be pleased to state whether any scheme to eradicate the practice of carrying night-soil by sweepers as head load in Tripura has been received from the Harijan Sevak Sangh, Tripura Branch, and whether Government are considering to give shape to the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): A scheme was submitted by the Harijan Sevak Sangh, Tri-pura Branch, to the Tripura Administration in April, 1961. The Administration gave a grant of Rs. 12,250 during 1961-62 to the Agartala Municipality for the purchase of wheel bar.

rows. Further measures necessary to improve the working conditions of the scavengers, are under the consideration of Tripura Administration.

However, the Administration have intimated that the practice of carrying night-soil by scavengers as head load, is not prevalent in Tripura.

LIST OF BACKWARD COMMUNITIES IN TRIPURA

517. SHRI T. M. DASGUPTA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any approved list of Backward Communities in Tri-pura; and

(b) if so, which communities have been included in that list?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI MARAGATHAM CHANDRASEKHAR) :

(a) and (b) The expression "Backward Communities" comprises the Scheduled Castes, the Scheduled Tribes, and the "Other Backward Classes." The Scheduled Castes and Scheduled Tribes have been specified in the Scheduled Castes and Scheduled Tribes Lists (Modification) Order, 1956. The following communities are treated by the Tripura Administration as belonging to the "Other Backward Classes":—

- (1) Manipuri,
- (2) Nagarchi,
- (3) Tati, and
- (4) YogiNath.

REHABILITATION OF LANDLESS SCHEDULED CASTE FAMILIES

518. SHRI T. M. DASGUPTA: Will the Minister of HOME AFFAIRS be pleased to state what were the budget-provisions in the years 1960-61 and 1961-62 for the rehabilitation of landless Scheduled Caste families; and what was the year-wise expenditure?